

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.263/98

Thursday, this the 31st day of August, 2000.

CORAM:

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

HON'BLE MR V.K.MAJOTRA, ADMINISTRATIVE MEMBER

1. Kunjukunjamma George,
Assistant Director(Commercial),
O/o the Chief General Manager,
Telecom,
Kerala Circle,
Trivandrum.
2. Padmakumari Amma.P.M.
Sub Divisional Engineer(New Service),
O/o the Chief General Manager,
Telecom, Kerala Circle,
Trivandrum. - Applicants'

By Advocate Mr MR Rajendran Nair

Vs

1. Union of India represented by
Secretary to Government of India,
Ministry of Communications,
New Delhi.
2. The Chairman,
Telecom Commission,
Sanchar Bhavan,
New Delhi.
3. The Chief General Manager,
Telecom,
Kerala Circle,
Trivandrum. - Respondents


By Advocate SCGSC (Mr CS Ramanathan represented)

The application having been heard on 31.8.2000, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.M.SIVADAS, JUDICIAL MEMBER

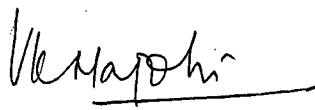
When the O.A. was taken up for hearing, it was submitted by the learned counsel on both sides that in the

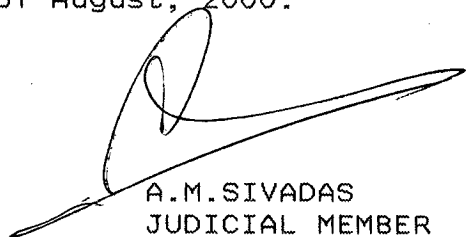


light of the judgement of the Apex Court in Civil Appeal No.4339/95, this O.A. can be disposed of. Learned counsel appearing for the respondents submitted that in the light of the said judgement, the seniority list of the applicants and similarly placed officers are being recast and this exercise will be completed without much delay. Learned counsel appearing for the applicants submitted that in the light of the submission made by the learned counsel for the respondents, these O.A. can be closed.

2. Recording the submission of the learned counsel on both sides, the O.A. is closed.

Dated, the 31st of August, 2000.


V.K. MAJOTRA
ADMINISTRATIVE MEMBER


A.M. SIVADAS
JUDICIAL MEMBER

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